

R.O.C.No.8132-A/2012-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 155 / 2012

The Government of Puducherry have issued notification for the constitution of a separate Labour Court at Pondicherry in G.O.Ms.No.24/AIL/LAB/J/2011, Labour Department, Government of Puducherry, dated 16.11.2011.

Thiru. T.Mohandass, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as II Additional District Judge, Pondicherry, who has been appointed on transfer as Presiding Officer, Labour Court, Pondicherry, in the aforesaid newly sanctioned Court in G.O.Ms.No.9/AIL/Lab/J/2012, Labour Department, Government of Puducherry, dated 10.08.2012, is transferred and posted as Presiding Officer, Labour Court, Pondicherry, in the aforesaid newly sanctioned court.

HIGH COURT, MADRAS.
DATED: 10.08.2012.

Sd/- G.CHOCKALINGAM
REGISTRAR GENERAL